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GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI: THE 10TH DEC., 1979.

NOTIFICATION
(INCOME TAX)

3087

No: (F.No. 187/36/79-II(A)) In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act 1961(43 of 1961) the Central Board of Direct Taxes hereby makes the following amendments to the schedule appended to its notification no. 679 (F.No. 187/2/74-II(A)) dated 20-7-1974 as amended from time to time.

Existing entries under columns (1) (2) & (3) against serial No. 10A shall be substituted by the following entries.

S.No.	Commissioner of Income-tax/Head Quarters	Jurisdiction
10A	Gujarat-II Ahmedabad	Circle I, Ahmedabad. Circle II, Ahmedabad. Circle-III Ahmedabad. Godhra Circle Mehsana Circle Mojesa Circle Survey Circle, Ahmedabad.

This notification shall take effect from 10-12-79.

(Sd/-) (B. S. SINGH)
UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES.

To
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M. S.
(B.A. SINGH)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES.